

Government of Jammu and Kashmir,
Housing & Urban Development Department,
Civil Secretariat, Jammu/ Srinagar.

Notification

Jammu, the 24th February, 2022

S.O. 76 –In exercise of the powers conferred by sub-section (2) of section 27 of the Jammu and Kashmir Municipal Act, 2000, the Government hereby notifies the name of Smt Rajni Sambyal W/O Sh Navdeep Singh, Member Ward No. 8, Municipal Council, Samba for being declared as elected Vice President of the Municipal Council, Samba, for the remainder period.

By order of the Government of Jammu and Kashmir.

Sd/-
(Dheeraj Gupta)IAS

Principal Secretary to the Government,
Housing and Urban Development Department

No: HUD-LSG0ULBJ/6/2022-01(C.No.127365)

Dated: 24.02.2022

Copy to the:

1. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
2. Principal Secretary to the Government, General Administration Department
3. Chief Electoral Officer, J&K, Jammu.
4. Divisional Commissioner, Jammu.
5. Secretary to the Government, Department of Law Justice and Parliamentary Affairs.
6. Special Secretary to Chief Secretary, J&K.
7. Deputy Commissioner, Samba.
8. Director, Urban Local Bodies, Jammu.
9. General Manager, Ranbir Government Press, Jammu, for publication, in the Government Gazette.
10. Private Secretary to Principal Secretary to the Government, Housing and Urban Development Department.
11. Smt Rajni Sambyal W/O Sh Navdeep Singh, Member Ward No. 8, Municipal Council, Samba.
12. Chief Executive Officer, Municipal Council, Samba.
13. Master file/ Stock file/ Website.

24.02.22

(Thannaji Bhat)

Under Secretary to the Government,
Housing and Urban Development Department